


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

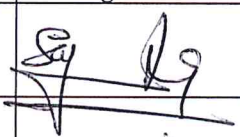
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 261/7/HDB/2017
NAME OF THE COMPANY	Kakatiya Engineering Equipement Private Limited
NAME OF THE PETITIONER(S)	ASREC (India) Limited
NAME OF THE RESPONDENT(S)	Kakatiya Engineering Equipement Private Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Sathakarni K. V. Raman	Advocate	9866291944 9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. K. Sajith	Adv	9908011272	

Heard Mr.K.Sathakarni, Mr.K.V.Raman, learned counsels for the Petitioner and Mr.V.K.Sajith, learned counsel for the Respondent.

Ld. Counsel for the Petitioner to convince the Bench, that it is prima facie case. Post the case on 01.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)